reorganising and regrouping themselves. The CP(ML) cadres have been particularly active among peasants, landless labourers and industrial workers. Several incidents of their instigating the share croppers and the Adivasis to forcibly harvest crops from land cultivated by them or illegally transferred (from) forefathers came to notice. No serious law and order problem, however, arose on account of such instigation although tensions prevailed for some time. The police continue to maintain vigilance."

The State Government have stated that no serious law and order problem has arisen on account of the activities of Naxalites so far.

Shortage of Colour Negative and Positive Films

355. SHRI F. M. KHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is a shortage of colour negative and positive films in Southern States of the country and this has affected the production of colour movies in the regional languages, particularly in Karnataka, if so, what are the details in this regard; and

(b) what remedial steps Government propose to take in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) There is no shortage of colour negative and positive cine raw film in Southern States. One particular brand of colour negative is, however, in short supply at present. This would not however affect the production of films in the region because alternative brands of negatives are available.

(b) Does not arise.

356. [Transferred to the 10th May, 1978].

Freight equalisation for industrial commodities

to Questions

357. SHRI DHARAMCHAND JAIN: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Inter-ministerial Expert Group has made certain recommendations with regard to the freight equalisation for industrial commodL ties;

(b) if so, what are the salient features thereof; and

(c) whether Government have accepted the recommendations made by Group?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) and (b) Yes, Sir. A copy of the report of Inter-Ministerial Group on Freight Equalisation of Commodities, appointed by the Planning Commission, is available in the Library of the Parliament.

(c) Recommendations made by this Group are under consideration of the Government.

Priyalaxmi Mills, Baroda

358. SHRI MANUBHAI MOTILAL PATEL; Will the Minister of INDUS TRY be pleased to state:

(a) whether Government are aware that cloth worth Rs. 62 lakhs belong ing to the Priyalaxmi Mills of Baroda, Gujarat, is lying in the custody of a bank;

(b) whether it is a fact that the cloth is rotting in bank's custody;

(c) whether it is also a fact that the dues to the workers of the mills are proposed to be paid from the amount to be recovered from the sale of the cloth; and

(d) if so, what steps Government propose to take for immediate solu tion?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) to (d) Govern, ment of Guiarat has intimated that cloth worth about Rs. 60.00 lakhs, belonging to Priyalaxmi Mills, Baroda has been in the custody of Bank of Baroda and Central Bank of India as per Court's orders. The Gujarat State Textile Corporation which is now managing the mills as authorised person appointed under the Industries (Development & Regulation) Act, 1951 is making efforts to persuade the banks to dispose of the cloth. In terms of the Court order, in case of closure of the mills, the banks are to pay 20 per cent of the sale proceeds to the workers towards their unpaid wages.

Norms for police in dealing with Political demonstrations

359. SHRI DEVENDRA NATH DWIVEDI; SHRI RISHI KUMAR MISHRA: SHRIMATI AMBIKA SONI:

Will the Minister of HOME AFFAIRS be pleased to state whether Government propose to convene an all-party meeting to lay down norms of conduct and guidelines for the police in dealing with political demonstrations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): There is no such proposal under consideration of the Government.

Transfer of National Laboratories

360. SHRI DEVENDRA NATH DWIVEDI: SHRI RISHI KUMAR MISHRA: SHRIMATI AMBIKA SONI;

Will the PRIME MINISTER be pleased to state;

(a) whether Government have implemented the decision to transfer

seventeen national laboratories and research organisations from the CSIR to the concerned Ministries; and

(b) if not, what are the reasons therefor?

THE PRIME MINISTER (SHRI MORARJI R. DESAI): (a) Four National Laboratories, three Museums and ten Research Associations have been transferred to the concerned Ministries with effect from 1-4-1978.

(b) Does not arise.

Appointment of Second Press Commission

361. SHRI DEVENDRA NATH DWIVEDI; SHRI RISHI KUMAR MISHRA; SHRIMATI AMBIKA SONI:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

(a) whether Government have taken a final decision on the appointment of the Second Press Commission; and

(b) if so, what are the proposed terms of reference and what is the likely composition of the Commis sion?

THE MINISTER OF INFORMA. TION AND BROADCASTING (SHRI LAL K. ADVANI); (a) Yes, Sir.

(b) The terms of reference of the Commission and its composition are being finalised.

मध्य प्रदेश में बांगो डाम पर निर्माण कार्य

362. श्री सवाई सिंह सिसोदिया : क्या उन्जी मंत्री यह बताने की क्रुपा करेंगे कि:

(क) क्या केन्द्रीय सरकार को मालूम है कि जब तक मध्य प्रदेश के बिलासपुर जिले में बांगो डाम बन कर पूरा नहीं हो जाता,